

GOVERNMENT OF INDIA
MINISTRY OF DRINKING WATER AND SANITATION
LOK SABHA
UNSTARRED QUESTION NO. 775
TO BE ANSWERED ON 21.07.2016

Flaws in Drinking Water Projects

775. SHRI J.J.T. NATTERJEE
SHRI BHAIRON PRASAD MISHRA

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) Whether various kinds of flaws/irregularities have been found in implementation of various drinking water schemes/projects in the country;
- (b) If so, the details thereof, State/UTwise;
- (c) Whether the Government is planning to establish a parallel mechanism to tackle these irregularities; and
- (d) If so, the details thereof?

ANSWER
MINISTER OF STATE FOR DRINKING WATER AND SANITATION
(SHRI RAMESH CHANDAPPA JIGAJINAGI)

(a) to (d) Rural drinking water supply is a State subject. Under the centrally sponsored National Rural Drinking Water Programme (NRDWP), this Ministry supplements the efforts of the States to provide drinking water to the rural population by providing technical & financial assistance. It is the State Governments which plan, approve and execute the water supply schemes. Any complaint in respect of flaws/irregularities reported to this Ministry are generally forwarded to respective State Government as they are the implementing agencies for investigation and for taking appropriate action as per the provisions. However, this Ministry recognizes the importance of monitoring of its programmes independently. In order to enhance the efficiency & efficacy of the programme, Government of India has evolved a comprehensive system of monitoring the implementation of its all programmes / schemes through National Level Monitors (NLMs) to report any irregularities / flaws. The report / recommendation of the NLM is shared with the State Governments to take remedial measures to improve the efficiency of the programme.
